

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPECIAL ENGINEERING (HALOL) PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	SPECIAL ENGINEERING (HALOL) PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/09/1979
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U34201GJ1979PTC003491
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	26, NEELKANTH SOCIETY, NEAR LIONS HALL, VADODRA GUJARAT 390007 INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 th May, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CA & IP Bhavan Trivedi Address: 55, 6 th Floor, Shri Krishna Centre, Nr. Mithakhali Six Roads, Navrangpura, Ahmedabad, Gujarat 380009 E-mail: bhavant@yahoo.com Phone: 9824094617 Registration No.: IBBI/IPA-001/IP-P00335/ 2017-18/10605
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09 th June, 2022

Notice is hereby given that the **SPECIAL ENGINEERING (HALOL) PRIVATE LIMITED** has commenced voluntary liquidation on **11th May, 2022**.

The stakeholders of **SPECIAL ENGINEERING (HALOL) PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **09th June, 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: **12th May, 2022**
Place: **Ahmedabad**


CA & IP Bhavan M. Trivedi
Voluntary Liquidator
Special Engineering (Halol) Private Limited
(Company under voluntary liquidation)